[SHRI S. M. BANERJEE]

will not cover those cases who are on the verge of retirement or who have retired in the years 1972 or 1971. Even after three instalments of relief, the minimum wage of a Central Government employee is only Rs. 170 whereas in the public undertaking it is Rs. 205 to Rs. 240. Both the employees serve the same Government, and I am surprised how this disparity exists. I hope, the Pay Commission will rectify it.

My another request is that the Pay Commission should be asked to recommend that their recommendations should be applied retrospectively. Otherwise, they will not cover the cases of 43,000 or 44,000 employees who have already retired in the year 1971 and who are retiring by the end of this year also, i.e., 1972. So with these words, I request that because the Central Government employees are already very much agitated on this issue and I do not want to have an all-India agitation on this, the Pay Commission should be asked to submit its report latest by the end of this month and it should be implemented in the month of December 1972 in consultation with the Employees' organisations. I request that the hon. Minister of Finance should reply to my point.

श्री ह्कमचन्द कछत्राय (म्रेना) प्रध्यक्ष महोदय, इस सदन में अनेक बार इस बारे में कहा गया है। जान बूझ कर इस मसले को टाला जा रहा है। श्रम मंत्री ने बार बार ग्राश्तायन दिया है कि दिपस्त्र तक रिपोर्ट ग्राजायेगी।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Let me assure the hon. Member that no extension of time has been requested for by the Pay Commission so far. According to the indications available to us, we hope that the Pay Commission is likely to submit its final report by the end of the year.

As regards the effective date from which this will be applicable, I am sure that the Commission in its report itself will indicate the date from what its recommendations will become effective, and the views and the wishes of the employees are known to the Commission.

12.52 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1972-73

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): I present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1972-73.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1972-73

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): I present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1970-71.

12.53 hrs.

LIMESTONE AND DOLOMITE
MINES LABOUR WELFARE FUND
BILL

MR. SPEAKER: Now, we take up further consideration of the Limestone and Dolomite Mines Labour Welfare Fund Bill.

Mr. Bhogendra Jha to continue his speech.

We have already taken 40 minutes. The balance time available is 50 minutes. We have to finish it. There are not many speakers.

Mr. Bhogendra Jha.

PROF. MADHU DANDAVATE (Rajapur): I had asked for a reference to an issue, Sir.

MR. SPEAKER: I did not allow it.